

Sl.No.of order	Date of order	ORDER WITH SIGNATURE	Office notes as to action (if any) taken on order
	29.3.89	No sitting adj. to 3.5.89 for orders.	IP
	3.5.89	No sitting adj. to 17.8.89 for orders.	Ken no
		અનુદાન વિનિયમ પ્રમાણે પાસદોર જા 6.2.88 (12.2.88) દોર આશ્રાય પ્રાપ્તિ 28.2.88	
	30.5.89	Hon. K. Math — ve Hon. K.J. Raman — Am This is an application for withdrawal of the petition. in view of the objection of the opp. party that this Tribunal has no jurisdiction for ^{want of} notification u/s. 14 (2) of the Administrative Tribunals Act 1985. The applicant is permitted to withdraw the petition. Copy of this order may be given to the applicant's Counsel within 24 hours. Am. ve	Copy made 30/5/89